

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 68/2002 IN  
OA NO. 2076/2000

This the 19th day of March, 2002

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Narender Kumar (Head Constable)

(PIS No. 28820217)

R/o VIII & P.O-Kurmali

Distt. Muzaffar Nagar (UP)

(By Advocate: Sh. Anil Singh)

Versus

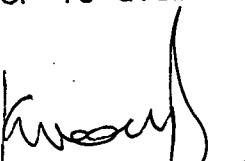
R.S.Krishna,  
DCP, Central Distt.  
Driyaganj, Delhi.

ORDER (ORAL)

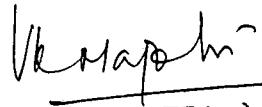
By Sh. Kuldip Singh, Member (J)

Sh. Anil Singh states at Bar that since he has got the  
relief he wants to withdraw the CP.

2. CP is dismissed as withdrawn.

  
( KULDIP SINGH )  
Member (J)

'sd'

  
( V.K. MAJOTRA )  
Member (A)